

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 555 of 1996

Date of order : 11.2.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

HIMANGSHU KR. NANDY

VS.

UNION OF INDIA & ORS.

(E. RLY.)

For the applicant : None

For the respondents : Mr. R.M. Roychowdhury, counsel

ORDER

None is present for the applicant even when the matter is called for the second time. The application is, therefore, dismissed for default. No order as to costs.

S. M.
MEMBER(A)


VICE-CHAIRMAN